

# ORISSA HIGH COURT

## FILING REPORT AS ON :19/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/18202/2026	LULU @ SK. MOJAHAR VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DHENKANAL TOWN /338 /2026 () //	
2	D-BLAPL/18203/2026	AKAHAYA BARIK @ AKHAYA KUMAR BARIK VS STATE OF ODISHA	BINI MISHRA VS	TUMUSINGA /177 /2026 () //	
3	D-BLAPL/18205/2026	GANESWAR @ GANESH PATRA VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /72 /2026 () //	
4	D-BLAPL/18206/2026	SIPUN @ RANJIT DAS @ RANJEET DAS @ SIPU VS STATE OF ODISHA	NIRUPAMA MOHANTY VS	SPL.TASK FORCE /4 /2026 () //	
5	D-BLAPL/18207/2026	SUMAN HALDAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /219 /2025 () //	
6	D-BLAPL/18208/2026	ABHIRAM BARIK VS STATE OF ODISHA	BINI MISHRA VS	TUMUSINGA /177 /2026 () //	
7	D-BLAPL/18213/2026	KARUNAKAR SINGH @ KARAN VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	JHARSUGUDA SADAR /105 /2026 () //	
8	D-BLAPL/18218/2026	ALOK DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /123 /2026 () //	
9	D-BLAPL/18226/2026	BIBEKANANDA TANDIA @ TARIA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	GOCHHAPADA /194 /2025 () //	
10	D-BLAPL/18230/2026	ARJUN SINGH @ AKSHAYA SINGH VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BRAHMANITARANG /22 /2025 () //	
11	D-BLAPL/18238/2026	ADITYA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/18246/2026	CHINTU @ CHANDAN NAYAK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	JAJPUR SADAR /183 /2025 () //	
13	D-BLAPL/18252/2026	DAGARA @ AKHAYA ROUT VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /266 /2026 () //	
14	D-BLAPL/18254/2026	SONU BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /63 /2026 () //	
15	D-BLAPL/18257/2026	GITA @ GITANJALI BISWAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JODAPADAR /116 /2025 () //	
16	D-BLAPL/18258/2026	SAMIR BAIDYA VS STATE OF ODISHA	DHANANJAYA MUND VS	MALKANGIRI /64 /2026 () //	AOR20220001492C202600158
17	D-BLAPL/18261/2026	SK. GULAM MAHRUDDIN @ SK. GULAM MAHIRUDDIN VS STATE OF ODISHA	ANDEEP RAJ PANDA VS	HARICHANDANPUR /145 /2026 () //	
18	D-BLAPL/18262/2026	SUKANTI PANDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /578 /2025 () //	
19	D-BLAPL/18268/2026	SUJIT KUMAR SWAIN @ KALIA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	BARAMBA /146 /2026 () //	AOD20250001139C202600015
20	D-BLAPL/18271/2026	SABITA SAHANI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 () //	
21	D-BLAPL/18273/2026	SUJIT DEHURY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PHIRINGIA /112 /2026 () //	
22	D-BLAPL/18274/2026	JAGANNATH MEHER VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /182 /2026 () //	
23	D-BLAPL/18275/2026	JITENDRA KANHAR	SANJIB KUMAR BHANJADEO	TANGI (KHURDA) /123 /2017	

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/18279/2026	SK. ALAM	SAPAN KUMAR LENKA	HARICHANDANPUR /145 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/18280/2026	PIGGI @ MD. SOHAIL	BHAWANI SANKAR PANIGRAHI	PLANTSITE /1011 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/18287/2026	MANOJ KUMAR PRADHAN @ MANOJ PRADHAN	DEBASNAN DAS	LANJIGARH /33 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/18292/2026	ARJUN BAGH	AMIT KUMAR SAHU	JEYPORE TOWN /123 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/18293/2026	JAKIR ALI	SURYAKANTA DWIBEDI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/18295/2026	GAJENDRA JANI	SURYAKANTA DWIBEDI	DABUGAM /124 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/18299/2026	SANDIP DAS @ CHHOTKA	SK. ZAFARULLA	BRAJARAJNAGAR /67 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/18300/2026	NIROD MAHANAND	BIJAYA KUMAR RAGADA	SASON /171 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/18301/2026	SURAJ PUJARI	HIMANSU SEKHAR SATAPATHY	LAXMIPUR /22 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/18306/2026	RAHUL SAHANI	DIBYA JYOTI SAHOO	TUMUDIBANDHA /5 /2026	AOD20240000587C202600108
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/18307/2026	SUBHAM SHAM PARATE	DIBYA JYOTI SAHOO	//	AOD20240000587C202600107
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/18308/2026	STATE OF ODISHA JAGA @ GANGADHARA PATRA VS	MANAS RANJAN BEHERA VS	// KAMAKHYANAGAR /191 /2026 ()	AOR20220001297C202600146
36	D-BLAPL/18310/2026	STATE OF ODISHA NILA @ NILAYA RANJAN PRADHAN VS	BIJAY KUMAR BEHERA VS	// BARANGA /237 /2026 ()	AOR20220001736C202600142
37	D-BLAPL/18312/2026	STATE OF ODISHA ASHISH RAY @ NIKHIL VS	DIBYA JYOTI SAHOO VS	// BADMAL /198 /2026 ()	AOD20240000587C202600105
38	D-BLAPL/18313/2026	STATE OF ODISHA PATHAN NAZAR KHAN VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600106
39	D-CMP/27062/2026	STATE OF ODISHA BAIJAYANTI MOHANTY@PRADHAN VS	SUVASHISH PATTANAİK VS	// // ()	
40	D-CMP/27071/2026	M/S. SHREE JAGANNATH PROMOTERS AND BUILDERS PVT.LTD., BBSR NILAMPRAVA MOHANTY@SWAIN VS	SUVASHISH PATTANAİK VS	// // ()	
41	D-CMP/27116/2026	M/S. SHREE JAGANNATH PROMOTERS AND BUILDERS PVT.LTD., BBSR TARA JENA VS	PRAFULLA CHANDRA DAS VS	// // ()	
42	D-CMP/27117/2026	BHRAMARBAR MALLİK FAKIR CHARAN DAS VS	GYANA RANJAN MAHAPATRA VS	// // ()	
43	D-CMP/27178/2026	BIDULATA SAHOO JYOTSNARANI RAY VS	PRASANTA KUMAR NANDA VS	// // ()	
44	D-CMP/27180/2026	MANOJ KUMAR NAYAK KABIRAJ SWAIN VS	SUDEEP KUMAR SARANGI VS	// // ()	AOD20250000975C202600031
45	D-CONTC/27055/2026 CONTC/3384/2026	AKSHAYA KUMAR SINGH PRAVAT KUMAR ROUT VS	ASHOK KUMAR BEHERA VS	// // ()	
		SUBRATA SAHOO, SUPERINTENDING ENGINEER(ELECTRICAL), BCDD-II, TPCODL, BHUBANESWAR			

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-CONTC/27067/2026	RABI CHANDRA SAMAL VS SOVA SHARMA (IAS)	ADV. VS	// 0 //	
47	D-CONTC/27070/2026	BANAMALI BEHERA VS SOVA SHARMA (IAS)	ADV. VS	// 0 //	
48	D-CONTC/27073/2026	SADANANDA SAMAL VS SOVA SHARMA (IAS)	ADV. VS	// 0 //	
49	D-CONTC/27075/2026	PRAHALLAD CHANDRA SAHOO VS SOVA SHARMA (IAS)	ADV. VS	// 0 //	
50	D-CONTC/27077/2026	SARAT CHANDRA PRUSTY VS SOVA SHARMA (IAS)	ADV. VS	// 0 //	
51	D-CONTC/27080/2026	BANAMALI BEHERA VS BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA	ADV. VS	// 0 //	
52	D-CONTC/27081/2026	CUTTACK CHRISTIAN EDUCATION BOARD, CUTTACK VS KRUSHNA CHANDRA NAYAK, DISTRICT EDUCATION OFFICER, CUTTACK	ADV. VS	// 0 //	AOR20220001600C202600158
53	D-CONTC/27087/2026	BANAMALI BEHERA VS BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA	ADV. VS	// 0 //	
54	D-CONTC/27089/2026	BABAJI PRADHAN VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //	AOD20240000536C202600034
55	D-CONTC/27091/2026	ARUN KUMAR PRADHAN VS SOVA SHARMA (IAS)	ADV. VS	// 0 //	
56	D-CONTC/27105/2026	DUKHABANDHU SAMAL VS SOVA SHARMA (IAS)	ADV. VS	// 0 //	
57	D-CONTC/27109/2026	MOHAN CHANDRA SAHOO	ADV.	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
58	D-CONTC/27125/2026	BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA	ADV.	//	
		BHAGABAN SAHOO	VS	()	
		VS	VS	//	
59	D-CONTC/27132/2026	SOVA SHARMA (IAS)	SAMIR KUMAR MISHRA	//	
		UMESH KUMAR SHASINI	VS	()	
		ANU GARG, IAS	VS	//	
60	D-CONTC/27143/2026	BENUDHAR ACHARYA	SUDEEP KUMAR SARANGI	//	AOD20250000975C202600029
		VS	VS	()	
		KALI PRASANNA MOHAPATRA, DIRECTOR OF HIGHER EDUCATION, ODISHA	VS	//	
61	D-CRLA/18228/2026	RABINARAYAN ROURAY	HEMANTA KUMAR PANDA	//	AOR20220003845C202600003
		VS	VS	()	
		BASANT KUMAR BEHERA	VS	//	
62	D-CRLA/18250/2026	KEDAR MEHER	JAGABANDHU SAHU	BIJEPUR /201 /2018	AOR20220001487C202600084
		VS	VS	()	
		STATE OF ODISHA	VS	//	
63	D-CRLA/18290/2026	UTTAM SAHOO	SURYAKANTA DWIBEDI	RAIRAKHOL /94 /2024	
		VS	VS	()	
		STATE OF ODISHA	VS	//	
64	D-CRLMA/18209/2026	PURNA CHANDRA MISHRA	ARIJEET MISHRA	BARAMBA /265 /2019	
		VS	VS	()	
		STATE OF ODISHA	VS	//	
65	D-CRLMA/18219/2026	NALINI RANJAN BHUIAN @ BHUYAN	SUVASHIS PATTANAİK	BHUBANESWAR VIGILANCE /25 /2024	
		VS	VS	()	
		STATE OF ODISHA(VIG.)	VS	//	
66	D-CRLMC/18200/2026	KUNA DAS	RONALISHA PRADHAN	CHANDANPUR /117 /2022	
		VS	VS	()	
		STATE OF ODISHA	VS	//	
67	D-CRLMC/18211/2026	RIKHERAM CHHATRIA	AKSHAYA KUMAR SAHOO	KHARIAR /126 /2014	
		VS	VS	()	
		STATE OF ODISHA	VS	//	
68	D-CRLMC/18221/2026	BINOD KUMAR NAHAK	JYOTIRMAYA SAHOO	KABISURYANAGAR (KODALA) /520 /2022	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CRLMC/18244/2026	STATE OF ODISHA LUZUN KUMAR DAS VS	LALIT KUMAR MAHARANA VS	// TIGIRIA /49 /2024 ()	
70	D-CRLMC/18248/2026	STATE OF ODISHA CHANDRA SEKHAR MAITY VS	ARUN KUMAR BEHERA VS	// TALASARI MARINE /4 /2026 ()	AOR20220003422C202600076
71	D-CRLMC/18260/2026	STATE OF ODISHA DIRECTOR, INDIRA GANDHI INSTITUTE OF TECHNOLOGY VS	SOBYATI SOUMYA SAHU VS	// / /0 ()	
72	D-CRLMC/18314/2026	TAPAN KUMAR SUTAR RITAN ROUL @ RITARANI VS	SATYA NARAYAN MISHRA 4 VS	// NAIKANI-DIHI /190 /2021 ()	AOR20220001615C202600099
73	D-CRLMP/18236/2026	STATE OF ODISHA MAHUA RAY VS	DR. BESURA DAS VS	// / /0 ()	
74	D-CRLMP/18247/2026	STATE OF ODISHA BARSHA PATTANAYAK VS	JYOTI RANJAN DEO VS	// / / ()	AOR20220001593C202600022
75	D-CRLMP/18251/2026	RAJESH KUMAR PATTNAIK BATAKRUSHANA DAS VS	DEBASISH PATNAIK VS	// / /0 ()	
76	D-CRLMP/18259/2026	PRINCIPAL SECY., HOME DEPT., BBSR MANJULATA PRADHAN VS	DEBASISH PATNAIK VS	// / /0 ()	
77	D-CRLREV/18225/2026	PRINCIPAL SECY., HOME DEPT., BBSR MANARANJAN DIPA@RANJAN DIPA VS	AKSHAYA KUMAR SAHOO VS	// PHIRINGIA /198 /2023 ()	
78	D-CRLREV/18231/2026	STATE OF ODISHA MANORANJAN KAR VS	JYOTIRMAYA SAHOO VS	// / /0 ()	
79	D-CRLREV/18242/2026	STATE OF ODISHA HAPINA @ HAPPYNA DEHURY @ HAPPY VS	RAMESH CHANDRA SWAIN VS	// KANDARPUR /224 /2024 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CRP/27058/2026	KUNJALATA PATNAIK VS BINATA SAHU	AMIT PRASAD BOSE VS	// 0 //	
81	D-FAO/27167/2026	THE LEGAL MANAGER, M/S. MAGMA HDI GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS PRASANA KUMAR DAS	ANURAG KISHOR BADA VS	// 0 //	
82	D-FAO/27174/2026	MANAGING COMMITTEE OF BADA ANLO PANCHAYATI HIGH SCHOOL BADA ANLO, PURI VS STATE OF ODISHA	ANURAG KISHOR BADA VS	// 0 //	
83	D-ITA/27164/2026	HUMAN DEVELOPMENT, KALAHANDI VS INCOME TAX OFFICER, SAMBALPUR	SURYA PRATAP DEO VS	// 0 //	
84	D-MACA/27054/2026	THE MANAGER, ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS ARATI MAHAKUR @ KARNA	ANURAG KISHOR BADA VS	// 0 //	
85	D-MACA/27057/2026	THE OFFICE OF THE BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS BAIDI KUMBAR @ KUMBHAR	ANURAG KISHOR BADA VS	// 0 //	
86	D-MACA/27061/2026	CHOLAMANDALAM, M/S. GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS PENUMARTHI THATHA BABU	ANURAG KISHOR BADA VS	// 0 //	
87	D-MACA/27064/2026	THE BRANCH MANAGER, THE UNIVERSAL SAMPO GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS HARASINI PRADHAN	ANURAG KISHOR BADA VS	// 0 //	
88	D-MACA/27068/2026	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS SAROJ KUMAR PATNAIK	ANURAG KISHOR BADA VS	// 0 //	
89	D-MACA/27069/2026	DIVISIONAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD. KIDMAR MAHALI VS PRATIMA TUDU	ANURAG KISHOR BADA VS	// 0 //	
90	D-MACA/27161/2026	SOUDAMINI PANDA VS MANAS RANJAN SAHOO	DEBASISH PATNAIK VS	// 0 //	
91	D-MACA/27172/2026	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., BHUBANESWAR	ANURAG KISHOR BADA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
92	D-MATA/27101/2026	SAROJ KUMAR PATNAIK MANASI BEHERA	LINGARAJ SARANGI	//	
		VS	VS	()	
93	D-MSA/27179/2026	DAYANIDHI BEHERA M/S. GREEN PARK DEVELOPER PVT LTD.	LALITENDU MISHRA	//	AOR20220001610C202600040
		VS	VS	()	
94	D-RSA/27099/2026	SARMILA MOHANTY PRAHALLAD BARIK	ANANTA PRASAD THANAPATI	//	
		VS	VS	()	
95	D-RVWPET/27082/2026	STATE OF ODISHA STATE OF ODISHA	SATYABRATA MOHANTY,A.G.A	//	LOD20240000172C202600193
		VS	VS	()	
96	D-RVWPET/27140/2026	VENKATESWAR PRAHARAJ KHAGESWAR SETHI		//	
		VS	VS	()	
97	D-WA/27084/2026	STATE OF ODISHA SCHOOL FOR DEAF, MANAGED BY GENERAL SECRETARY, SWAPNAPATI	SWAPNAPATI SWAPNAPATI	//	AOR20220001600C202600162
		VS	VS	()	
98	D-WA/27086/2026	STATE OF ODISHA SCHOOL FOR DEAF, MANAGED BY GENERAL SECY, SWAPNAPATI	SWAPNAPATI SWAPNAPATI	//	AOR20220001600C202600161
		VS	VS	()	
99	D-WA/27177/2026	STATE OF ODISHA THE URBAN CO-OPERATIVE BANK LTD., CUTTACK	SUDARSHAN NANDA	//	
		VS	VS	()	
100	D-WA/27181/2026	REGISTRAR, CO-OPERATIVE SOCIETIES, BBSR STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000172C202600194
		VS	VS	()	
101	D-WP(C)/27033/2026 WP(C)/18553/2026	SABITA PARIDA NETRA MAJHI	ASHUTOSH DASH	//	AOD20230000425C202600039
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-WP(C)/27034/2026 WP(C)/18556/2026	JASODA MAJHI	ASHUTOSH DASH	//	AOD20230000425C202600040
		VS	VS	()	

**ORISSA HIGH COURT****FILING REPORT AS ON :19/06/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
103	D-WP(C)/27035/2026	STATE OF ODISHA KRUSHNA CHANDRA PANDA VS	PRASANTA KUMAR JOSHI VS	// // ()	AOR20230000684C202600006
104	D-WP(C)/27036/2026	STATE OF ODISHA BISWA RANJAN MANIK VS	KSHIROD KUMAR ROUT VS	// // ()	
105	D-WP(C)/27037/2026	STATE OF ODISHA BAIKUNTHA NATH BIHARI VS	DEBA KUMAR RATH VS	// // ()	
106	D-WP(C)/27038/2026	STATE OF ODISHA HEMANTA KUMAR PANDA VS	PRASANTA KUMAR JOSHI VS	// // ()	AOR20230000684C202600007
107	D-WP(C)/27039/2026	STATE OF ODISHA NIRANJAN BEHERA VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202600149
108	D-WP(C)/27040/2026	STATE OF ODISHA PRAFULLA KUMAR MANGAL VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202600160
109	D-WP(C)/27041/2026	STATE OF ODISHA SUKUMAR MANDAL VS	MAHESWAR MOHANTY VS	// // ()	
110	D-WP(C)/27042/2026	STATE OF ODISHA ABAKASHA NAYAK VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202600159
111	D-WP(C)/27043/2026	STATE OF ODISHA SIDHARTHA SANKAR SAHU VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202600164
112	D-WP(C)/27044/2026	STATE OF ODISHA KAUSHALYA NAYAK VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202600163
113	D-WP(C)/27045/2026	STATE OF ODISHA PRASANNA KUMAR SINGH VS COLLECTOR, KEONJHAR	BAIJAYANTI MOHANTY VS	// // ()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-WP(C)/27046/2026	SUNIL KUMAR BARIK VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //	
115	D-WP(C)/27047/2026	PRAKASH CHANDRA DAS VS STATE OF ODISHA	DIPTIRANJAN MOHAPATRA VS	// 0 //	
116	D-WP(C)/27048/2026	UCO BANK, ANGUL VS PRESIDING OFFICER, CENTRAL GOVT, INDUSTRIAL TRIBUNAL CUM LABOUR COURT, KHURDA	BIBHUTI BHUSAN SWAIN VS	// 0 //	
117	D-WP(C)/27049/2026	MINU RANI BHATTACHERJEE VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //	
118	D-WP(C)/27050/2026	SUKANTA BISWAL VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
119	D-WP(C)/27051/2026	DAMODAR MAHALIK VS STATE OF ODISHA	ANSHUMAN DAS VS	// 0 //	
120	D-WP(C)/27052/2026	M/S. AMARJOTHI GRANITES (INDIA) PVT. LTD., BERSAMA VS THE COMMISSIONER, COMMERCIAL TAX AND GST, ODISHA, CUTTACK	ANIL KUMAR PADHY VS	// 0 //	
121	D-WP(C)/27053/2026	RAMESH CHANDRA MISHRA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
122	D-WP(C)/27056/2026	PADMA KANDULPHUL VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //	
123	D-WP(C)/27059/2026	PRASANNA KUMAR MOHANTY VS STATE OF ODISHA	RASMITA SWAIN VS	// 0 //	
124	D-WP(C)/27060/2026	MADHABANANDA MOHAPATRA VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //	
125	D-WP(C)/27063/2026	SUNIL KUMAR PADHI	JIBAN RANJAN DASH	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
126	D-WP(C)/27065/2026	SANJEEV KUMAR PADHI DILLIP KUMAR MOHANTA	RASMITA SWAIN	//	
		VS	VS	0	
127	D-WP(C)/27066/2026	STATE OF ODISHA JAYANTI MOHANTY	BISWAJIT MOHANTY	//	
		VS	VS	0	
128	D-WP(C)/27072/2026	STATE OF ODISHA DEBENDRANATH MOHANTY @ DEVANDRANATH MOHANTY	BISWAJIT MOHANTY	//	
		VS	VS	0	
129	D-WP(C)/27074/2026	STATE OF ODISHA KANHU CHARAN GOUDA	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
130	D-WP(C)/27076/2026	STATE OF ODISHA M/S BAL GANESH INFRA PRIVATE LIMITED, ANGUL	SUBASH CHANDRA SAHOO	//	
		VS	VS	0	
131	D-WP(C)/27078/2026	THE ASSISTANT COMMISSIONER OF CENTRAL TAX, GST AND C. EX, ANGUL PRASANTA KUMAR SAHOO	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
132	D-WP(C)/27079/2026	STATE OF ODISHA CHOUDHURY PRASANNA KUMAR ROUTRAY	KAILASH CHANDRA MOHANTY	//	
		VS	VS	0	
133	D-WP(C)/27083/2026	STATE OF ODISHA KANCHANBALA JENA	GHASI RAM VERMA	//	
		VS	VS	0	
134	D-WP(C)/27085/2026	UNION OF INDIA DILLIP KUMAR PATRA	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
135	D-WP(C)/27088/2026	STATE OF ODISHA M/S. SAHOO AND SAHOO TRADERS, ANGUL	SUBASH CHANDRA SAHOO	//	
		VS	VS	0	
136	D-WP(C)/27090/2026	THE COMMISSIONER OF CT AND GST COMMISSIONERATE, ODISHA, CUTTACK KANCHANBALA JENA	GHASI RAM VERMA	//	
		VS	VS	0	

**ORISSA HIGH COURT****FILING REPORT AS ON :19/06/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
137	D-WP(C)/27092/2026	UNION OF INDIA SNEHALATA PANDIT VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// // 0 //	
138	D-WP(C)/27093/2026	M/S. A. K. KAR AND CO., KHORDHA VS THE ASSISTANT COMMISSIONER OF CENTRAL TAX, GST AND C. EX, ANGUL	SUBASH CHANDRA SAHOO VS	// 0 //	
139	D-WP(C)/27094/2026	RAJESWARI PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
140	D-WP(C)/27095/2026	DEBABRATA JENA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
141	D-WP(C)/27096/2026	SHIBA SANKAR MISHRA VS EXECUTIVE ENGINEER TPNODL KEONJHAR ELECTRICAL DIVISION, KEONJHAR	AJAYA KUMAR MOHARANA VS	// 0 //	
142	D-WP(C)/27097/2026	RAJENDRA MUNDA @ RAJINDRA MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
143	D-WP(C)/27098/2026	SANGEETA PANDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
144	D-WP(C)/27100/2026	JAGADISH DHURUA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
145	D-WP(C)/27102/2026	ASHOK PADHAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //	
146	D-WP(C)/27103/2026	JAYANTI BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
147	D-WP(C)/27104/2026	BIJAYA MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/27106/2026	JAGANNATH PARHI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
149	D-WP(C)/27107/2026	JAGADISH DHURUA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
150	D-WP(C)/27108/2026	AMAR SETH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
151	D-WP(C)/27110/2026	THE MANAGER, RELIANCE GENERAL INSURANCE CO. LTD. Bhubaneswar VS MANAS RANJAN PANI	SUBROT BHOWANESWAR VS	// 0 //	
152	D-WP(C)/27111/2026	BIKARTAN SAHU VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
153	D-WP(C)/27112/2026	BIDESHI KUMAR MISHAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
154	D-WP(C)/27113/2026	SRADHANJALI BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
155	D-WP(C)/27114/2026	SUMITRA BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
156	D-WP(C)/27115/2026	ARUP KUMAR SAHU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202600071
157	D-WP(C)/27118/2026	NINIMA PATEL VS TANAYA MISHRA	SOUMYA DEV RAY VS	// 0 //	
158	D-WP(C)/27119/2026	SOUDAMINI SAHOO VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //	
159	D-WP(C)/27120/2026	JAGATANANDA MOHAPATRA	PRASANNA KUMAR MISHRA	//	AOD20260000093C202600045

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/27121/2026	JAGADISH DHURUA	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/27122/2026	KABITA SAHU	ASISH KUMAR RAY	//	AOD20230000467C202600036
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/27123/2026	PREMANANDA PATTANAYAK	SWAPNIL ROY	//	AOR20220001600C202600165
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/27124/2026	GURU CHARAN BHUYAN	PRAFULLA CHANDRA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/27126/2026	LADU KISHOR SETHI	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/27127/2026	MANABHANJAN PADHEE	SRINIVAS MOHANTY	//	AOR20230000802C202600094
		VS	VS	()	
		KENDRIYA VIDYALAYA SANGHATHAN		//	
166	D-WP(C)/27128/2026	SATRUGHNA MATIA	SWAPNIL ROY	//	AOR20220001600C202600166
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/27129/2026	BABULI KARALI	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/27130/2026	MAHIMA BHAKTI BESEN	ARUN KUMAR DAS-1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/27131/2026	MAA BRAHMANI DEVI WOMEN SELF-HELP GROUP (W.M.C.A.) NARIPAGARI	ASHUTOSH DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/27133/2026	JAGABALIA BAG	ASHUTOSH DASH	//	AOD20230000425C202600042
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/27134/2026	STATE OF ODISHA SURESH CHANDRA ORAM VS	PABITRA KUMAR NAYAK VS	// // ()	
172	D-WP(C)/27135/2026	STATE OF ODISHA DR. SANJAY KUMAR MISHRA VS	SUMIT KUMAR MOHANTY VS	// // ()	AOR20220003068C202600027
173	D-WP(C)/27136/2026	STATE OF ODISHA DEBARAJA MAJHI VS	PABITRA KUMAR NAYAK VS	// // ()	
174	D-WP(C)/27137/2026	STATE OF ODISHA GOUTAM BUDHA NURSING AND PARAMEDICAL SCHOOL VS	DEBIPRASAAD SAH VS	// // ()	AOD20250000901C202600012
175	D-WP(C)/27138/2026	STATE OF ODISHA RAJA KUMAR DOMB VS	ASHUTOSH DASH VS	// // ()	AOD20230000425C202600041
176	D-WP(C)/27139/2026	STATE OF ODISHA RAJENDRA MUNDA @ RAJINDRA MUNDA VS	PABITRA KUMAR NAYAK VS	// // ()	
177	D-WP(C)/27141/2026	STATE OF ODISHA DHIRENDRA KUMAR SWAIN VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()	
178	D-WP(C)/27142/2026	UNION OF INDIA KORIKANA RAJESH @ K. RAJESH VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()	AOR20220001631C202600169
179	D-WP(C)/27144/2026	STATE OF ODISHA LAMBODAR ROUT VS	SHASHI BHUSAN JENA VS	// // ()	
180	D-WP(C)/27145/2026	STATE OF ODISHA SANKAR SAHU VS	SANGRAM JENA VS	// // ()	
181	D-WP(C)/27146/2026	STATE OF ODISHA ANTARYAMI BEHERA VS STATE OF ODISHA	SANDHYARANI PANI VS	// // () //	AOR20230000010C202600096

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/27147/2026	BIJAY PANDA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //	AOD20250000975C202600030
183	D-WP(C)/27148/2026	KAILASH CHANDRA SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
184	D-WP(C)/27149/2026	BICHITRA DIGAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
185	D-WP(C)/27150/2026	PADMA LOCHAN DHAR @ PADMLOCHAN DHAR VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //	
186	D-WP(C)/27151/2026	KHERANG GRAM PANCHAYAT, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
187	D-WP(C)/27152/2026	SUJATA MENDELI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
188	D-WP(C)/27153/2026	SANTOSINI BISOI VS STATE OF ODISHA	SANTOSH SAHOO VS	// 0 //	
189	D-WP(C)/27154/2026	M/S MAA BAISHNODEVI STONE CRUSHER, DHENKANAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
190	D-WP(C)/27155/2026 WP(C)/18571/2026	RANJEETA KUMARI SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
191	D-WP(C)/27156/2026	NIRUPAMA SWAIN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
192	D-WP(C)/27157/2026	PANCHU BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //	
193	D-WP(C)/27158/2026	GOPINATHPUR GRAM PANCHAYAT, BHADRAK	SUKANTA KUMAR DALAI	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/27159/2026	SANGRAM KESHARI NAYAK	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/27160/2026	ASHOK KUMAR NAYAK	RAJKISHORE SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/27162/2026	JAGABANDHU SAHU	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/27163/2026	SUMITRA MOHANTY	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/27165/2026	JEEBAN JYOTI NAYAK	RAMESH KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/27166/2026	DHIRENDRA KUMAR SAHU	SAIBRATA RATH	//	
	WP(C)/18572/2026	VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/27168/2026	PRIYADARSHINI NAYAK	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/27169/2026	GUGGILAPU SRINIBAS PATNAIK	ABHISEK KEJARIWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/27170/2026	M/S.LAXMI NARAYAN MANMOHAN LAL, KALAHAN	SAIBRATA RATH	//	
	WP(C)/18569/2026	VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/27171/2026	PREMRAJ PATRO	AMITABH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/27173/2026	RANJEETA KUMARI SAHU	SAIBRATA RATH	//	
	WP(C)/18562/2026	VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/27175/2026	STATE OF ODISHA KARANJAMAL GRAM PANCHAYAT, BHADRAK VS	SUKANTA KUMAR DALAI VS	// // ()	
206	D-WP(C)/27176/2026	STATE OF ODISHA BHUNBRUTI GRAM PANCHAYAT, BHADRAK VS	SUKANTA KUMAR DALAI VS	// // ()	
207	D-ABLAPL/18199/2026	STATE OF ODISHA BIKASH BEHERA VS	AMITAV TRIPATHY VS	// PADAMPUR /113 /2026 ()	
208	D-ABLAPL/18201/2026	STATE OF ODISHA JADUNANDAN SAHU VS	SOUBHAGYA LAXMI PATTNAIK VS	// PADAMPUR /114 /2026 ()	
209	D-ABLAPL/18204/2026	STATE OF ODISHA SANDEEP KHARANGA VS	SATYA RANJAN MULIA VS	// JASHIPUR /429 /2025 ()	
210	D-ABLAPL/18210/2026	STATE OF ODISHA BARUN SAHU VS	SANJAYA KUMAR PANIGRAHI VS	// AINTHAPALI /132 /2026 ()	
211	D-ABLAPL/18212/2026	STATE OF ODISHA AMIT KUMAR SWAIN VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /462 /2026 ()	
212	D-ABLAPL/18214/2026	STATE OF ODISHA BIJAYA MALLIK VS	ARIJEET MISHRA VS	// RAJNAGAR /43 /2026 ()	
213	D-ABLAPL/18215/2026	STATE OF ODISHA TANUJA DAS VS	RANJAN KUMAR NAYAK VS	// KHALLIKOTE /463 /2026 ()	
214	D-ABLAPL/18216/2026	STATE OF ODISHA BIJAYA MALLIK VS	ARIJEET MISHRA VS	// RAJNAGAR /390 /2025 ()	
215	D-ABLAPL/18217/2026	STATE OF ODISHA JATINDRA GIRI VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	// RARUAN /111 /2026 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/18220/2026	AMIT KUMAR DEEP @ DIP VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /75 /2026 () //	
217	D-ABLAPL/18222/2026	DEEPAK KUMAR MOHANTY VS STATE OF ODISHA	HRUDANANDA TRIPATHY VS	//0 () //	
218	D-ABLAPL/18223/2026	SIDDHARTH RAJENDRA SABATO VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	// () //	AOR20220001446C202600006
219	D-ABLAPL/18224/2026	PRAVAKAR SRIRAM VS STATE OF ODISHA	ANITARANI PANDA VS	SECTOR-15 /16 /2026 () //	
220	D-ABLAPL/18227/2026	KANHU CHARAN DALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /462 /2026 () //	
221	D-ABLAPL/18229/2026	TAPAN KUMAR SAHOO @ HAPINA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /234 /2026 () //	
222	D-ABLAPL/18232/2026	AJAYA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHENKANAL TOWN /247 /2025 () //	
223	D-ABLAPL/18233/2026	K. SHIBA RAO @ K.SHIBA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KEONJHAR SADAR /673 /2025 () //	
224	D-ABLAPL/18234/2026	JAYADEB SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /234 /2026 () //	
225	D-ABLAPL/18235/2026	MUKTAR KHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	NISCHINTAKOILI /219 /2026 () //	AOR20220003722C202600114
226	D-ABLAPL/18237/2026	UMAKANTA NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /335 /2026 () //	
227	D-ABLAPL/18239/2026	BENAZIR BIBI	DEEPAK KU SAHOO	SPL.TASK FORCE /8 /2018	

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/18240/2026	KRUSHNA CH. MOHAPATRA	TARA PRASAD MOHAPATRA	PURI SADAR /139 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/18241/2026	SUNITA BADAJENA	MANAS KUMAR CHAND	JANKIA P.S. /395 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/18243/2026	MUKTAR KHAN	BISWARANJAN DALAI	NISCHINTAKOILI /216 /2026	AOR20220003722C202600113
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/18245/2026	AKASH MOHANTY	TARA PRASAD MOHAPATRA	PURI SADAR /266 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/18249/2026	SUMANTA SAHOO	TARA PRASAD MOHAPATRA	PURI SADAR /266 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/18253/2026	MANJU PAIKARAY @ MANJU PAIKARA	TARA PRASAD MOHAPATRA	SEA BEACH /177 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/18255/2026	AMIT KUMAR SWAIN	JYOTIRMAYA SAHOO	KHALLIKOTE /490 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/18256/2026	MUSTAKIM KHAN	RAVI SHANKAR SAMAL	NISCHINTAKOILI /216 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/18263/2026	RESHMA DALEI @ RESMA DALAI	TARUN KUMAR BISWAL	BADACHANA /207 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/18264/2026	PANCHANAN JENA	RAMANI KANTA PATTANAIAK	KUAKHIA /244 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/18265/2026	MADHUSUDAN DAS	TARUN KUMAR BISWAL	BALICHANDRAPUR /102 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-ABLAPL/18266/2026	STATE OF ODISHA ALOK KUMAR SAMANTA VS	AMULYA RATNA PANDA VS	// CHANDRASEKHARPUR /864 /2025 ()	
240	D-ABLAPL/18267/2026	STATE OF ODISHA RANJAN KUMAR SATPATHY VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
241	D-ABLAPL/18269/2026	STATE OF ODISHA SANUJA JETHY VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
242	D-ABLAPL/18270/2026	STATE OF ODISHA KARTIK BARIK VS	SUSHANTA KUMAR SAMANTARAY VS	// CANTONMENT ROAD /35 /2026 ()	
243	D-ABLAPL/18272/2026	STATE OF ODISHA DAMBA DALAPATI VS	SRINIBAS PARIJA VS	// ADVA /46 /2026 ()	
244	D-ABLAPL/18276/2026	STATE OF ODISHA AKASH NAIK @ AKASH NAYAK VS	BIBHUTI RANJAN MOHANTY VS	// KANPUR /141 /2026 ()	
245	D-ABLAPL/18277/2026	STATE OF ODISHA SHAIKH SAMSUR RAHMAN @ SK. SAMSUR RAHMAN VS	DEVASHIS PANDA VS	// MAHILA P.S.(BBSR) /190 /2026 ()	
246	D-ABLAPL/18278/2026	STATE OF ODISHA ABHILASH MANDAL VS	BIGYAN KUMAR SHARMA VS	// BHANJPUR /31 /2025 ()	
247	D-ABLAPL/18281/2026	STATE OF ODISHA TAPAN DASH VS	SMRUTI RANJAN ROUT VS	// MARKAT NAGAR /156 /2026 ()	
248	D-ABLAPL/18282/2026	STATE OF ODISHA JAGABANDHU BARIK VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /80 /2026 ()	
249	D-ABLAPL/18283/2026	STATE OF ODISHA MANOJ MAHAKUD VS STATE OF ODISHA	SIDHARTHA DAS VS	// BARBIL /173 /2026 () //	

# ORISSA HIGH COURT

## FILING REPORT AS ON :19/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/18284/2026	PRAKASH KUMAR MOHAPATRA VS STATE OF ODISHA	SASWATI SOUMYA SAHU VS	CUTTACK VIGILANCE /3 /2026 () //	
251	D-ABLAPL/18285/2026	PANDU RAM @ BABULI HEMBRAM VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 () //	
252	D-ABLAPL/18286/2026	PANDU RAM @ BABULI HEMBRAM VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 () //	
253	D-ABLAPL/18288/2026	PANDU RAM @ BABULI HEMBRAM VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 () //	
254	D-ABLAPL/18289/2026	BABULU SUNA VS STATE OF ODISHA	DEBASNAN DAS VS	/ /0 () //	
255	D-ABLAPL/18291/2026	RABI MAHAKUD VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /385 /2026 () //	
256	D-ABLAPL/18294/2026	UTTAM KUMAR DANDPAT @ BIJU VS STATE OF ODISHA	DEBASNAN DAS VS	JHARPOKHARIA /107 /2026 () //	
257	D-ABLAPL/18296/2026	MADHAB NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SARANAKUL /65 /2019 () //	
258	D-ABLAPL/18297/2026	MANOJ DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /175 /2024 () //	
259	D-ABLAPL/18298/2026	SUNAM SAUNTA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	DASMANTAPUR /68 /2026 () //	
260	D-ABLAPL/18302/2026	BISESH JENA @ KANHA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	CDA-II /121 /2026 () //	
261	D-ABLAPL/18303/2026	NILANCHAL HANS	AKSHAYA KUMAR SAHOO	SINAPALI /124 /2026	

# ORISSA HIGH COURT

## FILING REPORT AS ON :19/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
262	D-ABLAPL/18304/2026	VS STATE OF ODISHA PADMALOCHAN PANI	VS JAJATI KESHARI KHUNTIA	() // SINGLA /181 /2026	
263	D-ABLAPL/18305/2026	VS STATE OF ODISHA BULU @ SOMANATH JENA	VS AMIT PATTNAIK	() // BARI RAMCHANDRAPUR /220 /2026	AOD20220004423C202600019
264	D-ABLAPL/18309/2026	VS STATE OF ORISSA BIRABAR ROUT	VS SUSANTA KUMAR BARAL	() // ATHGARH /170 /2026	AOR20220001297C202600144
265	D-ABLAPL/18311/2026	VS STATE OF ODISHA KAMINI PATRA	VS MANAS RANJAN BEHERA	() // BHUBAN /294 /2026	AOR20220001297C202600145
		VS STATE OF ODISHA	VS	() //	

# ORISSA HIGH COURT

MISC CASES FILED on :19/06/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ITA/27164/2026 ITA/ /	HUMAN DEVELOPMENT, KALAHANDI MP	SURYA PRATAP DEO	17/2026
2	D-TRPCRL/13565/2026 TRPCRL/44/2026	RASHMI RANJAN NAYAK MP	ABHIJIT DAS	44/2026
3	D-MSA/27179/2026 MSA/ /	M/S. GREEN PARK DEVELOPER PVT LTD. MP	LALITENDU MISHRA	47/2026
4	D-MSA/27179/2026 MSA/ /	M/S. GREEN PARK DEVELOPER PVT LTD. MP	LALITENDU MISHRA	48/2026
5	D-CRP/27058/2026 CRP/ /	KUNJALATA PATTNAIK MP	AMIT PRASAD BOSE	48/2026
6	D-RVWPET/383/2023 RVWPET/383/2023	KAMAL KISHORE KHANDELWAL MP	MRS. PAMI RATH(SR. ADV.),SANJEEV	UDGATA 286/2026
7	D-MATA/27101/2026 MATA/ /	MANASI BEHERA MP	LINGARAJ SARANGI	358/2026
8	D-MATA/27101/2026 MATA/ /	MANASI BEHERA MP	LINGARAJ SARANGI	359/2026
9	D-BLAPL/17231/2026 BLAPL/5942/2026	DABBIRU SATISH MP	DEBASHIS MITRA	469/2026
10	D-BLAPL/16763/2026 BLAPL/5979/2026	SUSIL NAYAK MP	DEBASNAN DAS	470/2026
11	D-BLAPL/11281/2026 BLAPL/3877/2026	ACHYUTA DAKUA MP	BIJAY KUMAR BEHERA	471/2026
12	D-CRLREV/18225/2026 CRLREV/ /	MANARANJAN DIPA@RANJAN DIPA MP	AKSHAYA KUMAR SAHOO	682/2026
13	D-CRLREV/18231/2026 CRLREV/ /	MANORANJAN KAR MP	JYOTIRMAYA SAHOO	683/2026
14	D-FAO/27167/2026 FAO/ /	THE LEGAL MANAGER, M/S. MAGMA HDI MP	GENERALI INSURANCE COMPANY LTD., BHUBANESWAR	957/2026
15	D-ABLAPL/5381/2026 ABLAPL/2346/2026	BIMALA DEVI MP		1005/2026
16	D-ABLAPL/7577/2026 ABLAPL/3206/2026	PURNA CHANDRA MISHRA MP		1006/2026
17	D-ABLAPL/14016/2026 ABLAPL/5465/2026	SAROJ KUMAR BEHERA MP		1007/2026
18	D-ABLAPL/14074/2026 ABLAPL/5774/2026	PRASANTA BHOI MP		1008/2026
19	D-ABLAPL/36119/2025 ABLAPL/14018/2025	SAJEV @ SHAJAB MP	AKSHAYA KUMAR SAHOO	1009/2026
20	D-ABLAPL/14294/2026 ABLAPL/5899/2026	SANJAYA JENA MP		1010/2026
21	D-ABLAPL/13161/2026 ABLAPL/5142/2026	PURASTAM SAHOO MP		1011/2026
22	D-ABLAPL/7594/2026 ABLAPL/3700/2026	PRADIP KUMAR NAYAK MP	BISWARANJAN DALAI	1012/2026
23	D-ABLAPL/18294/2026 ABLAPL/ /	UTTAM KUMAR DANDPAT @ BIJU MP	DEBASNAN DAS	1013/2026
24	D-CMP/27062/2026 CMP/ /	BAIJAYANTI MOHANTY@PRADHAN MP	SUVASHISH PATTANAIAK	1111/2026
25	D-CMP/27071/2026 CMP/ /	NILAMPRAVA MOHANTY@SWAIN MP	SUVASHISH PATTANAIAK	1112/2026
26	D-CMP/27116/2026	TARA JENA	PRAFULLA CHANDRA DAS	

	CMP/ /	MP		1113/2026
27	D-CMP/27117/2026	MP	FAKIR CHARAN DAS	GYANA RANJAN MAHAPATRA
	CMP/ /	MP		1114/2026
28	D-CMP/27178/2026	MP	JYOTSANARANI RAY	PRASANTA KUMAR NANDA
	CMP/ /	MP		1115/2026
29	D-CMP/27180/2026	MP	KABIRAJ SWAIN	SUDEEP KUMAR SARANGI
	CMP/ /	MP		1116/2026
30	D-MACA/847/2010	MP	KAPIRA MAJHI	M/S.A.NAYAK
	MACA/847/2010	MP		1366/2026
31	D-MACA/27054/2026	MP	THE MANAGER, ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.,	BHUBANESWAR
	MACA/ /	MP		1367/2026
32	D-MACA/24715/2026	MP	M/S. NATIONAL INSURANCE CO.LTD., CUTACK	DIPAK NIDHI MISHRA
	MACA/ /	MP		1368/2026
33	D-MACA/27057/2026	MP	THE OFFICE OF THE BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.,	BHUBANESWAR
	MACA/ /	MP		1369/2026
34	D-MACA/27061/2026	MP	CHOLAMANDALAM, M/S. GENERAL INSURANCE COMPANY LTD.,	BHUBANESWAR
	MACA/ /	MP		1370/2026
35	D-MACA/27064/2026	MP	THE BRANCH MANAGER, THE UNIVERSAL GENERAL INSURANCE COMPANY LTD.,	BHUBANESWAR
	MACA/ /	MP		1371/2026
36	D-MACA/27068/2026	MP	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.,	BHUBANESWAR
	MACA/ /	MP		1372/2026
37	D-MACA/939/2017	MP	M/S.NATIONAL INSURANCE CO.LTD.	M/S.SHANTANU KU.SARANGI
	MACA/939/2017	MP		1373/2026
38	D-MACA/27161/2026	MP	SOUDAMINI PANDA	DEBASISH PATNAIK
	MACA/ /	MP		1374/2026
39	D-MACA/27068/2026	MP	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.,	BHUBANESWAR
	MACA/ /	MP		1375/2026
40	D-MACA/27161/2026	MP	SOUDAMINI PANDA	DEBASISH PATNAIK
	MACA/ /	MP		1376/2026
41	D-MACA/27172/2026	MP	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.,	BHUBANESWAR
	MACA/ /	MP		1377/2026
42	D-MACA/27172/2026	MP	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.,	BHUBANESWAR
	MACA/ /	MP		1378/2026
43	D-CRLMC/17802/2026	MP	TAPAS KUMAR DASH	HEMANTA KUMAR MOHANTA
	CRLMC/ /	MP		1518/2026
44	D-CRLMC/17962/2026	MP	CHHAYAMANI DAS	HEMANTA KUMAR MOHANTA
	CRLMC/ /	MP		1519/2026
45	D-CRLMC/14082/2026	MP	SIDHARTHA PRUSTY @ SIDHARTH RAMASWAMY	APRABHA JENA
	CRLMC/ /	MP		1520/2026
46	D-CRLMC/18244/2026	MP	LUZUN KUMAR DAS	LALIT KUMAR MAHARANA
	CRLMC/ /	MP		1521/2026
47	D-CRLMC/18244/2026	MP	LUZUN KUMAR DAS	LALIT KUMAR MAHARANA
	CRLMC/ /	MP		1522/2026
48	D-CRLMC/18260/2026	MP	DIRECTOR, INDIRA GANDHI INSTITUTE OF TECHNOLOGY	SAHUNIDHI GNYA SAHU
	CRLMC/ /	MP		1523/2026
49	D-CRLMC/18248/2026	MP	CHANDRA SEKHAR MAITY	ARUN KUMAR BEHERA
	CRLMC/ /	MP		1524/2026
50	D-CRLA/7086/2026	MP	OOMKAR@OMKAR JENA	SAMVIT MOHANTY
	CRLA/285/2026	MP		1536/2026
51	D-CRLA/18228/2026	MP	RABINARAYAN ROUTRAY	HEMANTA KUMAR PANDA
	CRLA/ /	MP		1537/2026
52	D-CRLA/18228/2026	MP	RABINARAYAN ROUTRAY	HEMANTA KUMAR PANDA
	CRLA/ /	MP		1538/2026
53	D-CRLA/18290/2026	MP	UTTAM SAHOO	SURYAKANTA DWIBEDI
	CRLA/ /	MP		1539/2026
54	D-CRLA/18290/2026	MP	UTTAM SAHOO	SURYAKANTA DWIBEDI
	CRLA/ /	MP		1540/2026
55	D-CRLA/18290/2026	MP	UTTAM SAHOO	SURYAKANTA DWIBEDI
	CRLA/ /	MP		1541/2026
56	D-CRLA/18250/2026	MP	KEDAR MEHER	JAGABANDHU SAHU
	CRLA/ /	MP		1542/2026
57	D-CRLA/18250/2026	MP	KEDAR MEHER	JAGABANDHU SAHU
	CRLA/ /	MP		1543/2026

58	D-WA/27177/2026 WA/ /	THE URBAN CO-OPERATIVE BANK LTD., MP	SUDARSHAN NANDA	2080/2026
59	D-WA/27177/2026 WA/ /	THE URBAN CO-OPERATIVE BANK LTD., MP	SUDARSHAN NANDA	2081/2026
60	D-WA/27177/2026 WA/ /	THE URBAN CO-OPERATIVE BANK LTD., MP	SUDARSHAN NANDA	2082/2026
61	D-WA/27084/2026 WA/ /	SCHOOL FOR DEAF, MANAGED BY GENERAL MP	SALABHIBHUKARY PATITAPABANA SEVA SANGHA, NIMAPARA	2083/2026
62	D-WA/27086/2026 WA/ /	SCHOOL FOR DEAF, MANAGED BY GENERAL MP	SALABHIBHUKARY PATITAPABAN SEVA SANGHA, PURI	2084/2026
63	D-WA/27181/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2085/2026
64	D-WA/27181/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2086/2026
65	D-WP(C)/27045/2026 WP(C)/ /	PRASANNA KUMAR SINGH MP	BAIJAYANTI MOHANTY	11330/2026
66	D-WP(C)/27046/2026 WP(C)/ /	SUNIL KUMAR BARIK MP	SUSANTA KUMAR SAHU	11331/2026
67	D-WP(C)/27047/2026 WP(C)/ /	PRAKASH CHANDRA DAS MP	DIPTIRANJAN MOHAPATRA	11332/2026
68	D-WP(C)/27047/2026 WP(C)/ /	PRAKASH CHANDRA DAS MP	DIPTIRANJAN MOHAPATRA	11333/2026
69	D-WP(C)/12497/2018 WP(C)/12497/2018	INDIAN OIL CORPORATION LTD. MP		11334/2026
70	D-WP(C)/27048/2026 WP(C)/ /	UCO BANK, ANGUL MP	BIBHUTI BHUSAN SWAIN	11335/2026
71	D-WP(C)/27049/2026 WP(C)/ /	MINU RANI BHATTACHERJEE MP	SWARUP KUMAR PATNAIK	11336/2026
72	D-WP(C)/27050/2026 WP(C)/ /	SUKANTA BISWAL MP	GYANA RANJAN SETHI	11337/2026
73	D-WP(C)/27051/2026 WP(C)/ /	DAMODAR MAHALIK MP	ANSHUMAN DAS	11338/2026
74	D-WP(C)/27053/2026 WP(C)/ /	RAMESH CHANDRA MISHRA MP	BHASKAR CHANDRA PANDA	11339/2026
75	D-WP(C)/27052/2026 WP(C)/ /	M/S. AMARJOTHI GRANITES (INDIA) PVT. MP	SIDDHABHISHAMPURABANDHAY	11340/2026
76	D-WP(C)/27056/2026 WP(C)/ /	PADMA KANDULPHUL MP	SAMVIT MOHANTY	11341/2026
77	D-WP(C)/38194/2023 WP(C)/38194/2023	PRABHUPADA BEHERA MP	SIDHESWAR MALLIK	11342/2026
78	D-WP(C)/27074/2026 WP(C)/ /	KANHU CHARAN GOUDA MP	SUSHANTA KUMAR MISHRA	11343/2026
79	D-WP(C)/30985/2022 WP(C)/30985/2022	SARILATA NAYAK MP	SWAPNA KUMAR OJHA	11344/2026
80	D-WP(C)/27078/2026 WP(C)/ /	PRASANTA KUMAR SAHOO MP	SUSHANTA KUMAR MISHRA	11345/2026
81	D-WP(C)/27076/2026 WP(C)/ /	M/S BAL GANESH INFRA PRIVATE LIMITED MP	SUBASH CHANDRA SAHOO	11346/2026
82	D-WP(C)/27085/2026 WP(C)/ /	DILLIP KUMAR PATRA MP	SUSHANTA KUMAR MISHRA	11347/2026
83	D-WP(C)/27092/2026 WP(C)/ /	SNEHALATA PANDIT MP	SUSHANTA KUMAR MISHRA	11348/2026
84	D-WP(C)/3487/2003 WP(C)/3487/2003	GOURANGA PARIDA MP		11349/2026
85	D-WP(C)/27093/2026 WP(C)/ /	M/S. A. K. KAR AND CO., KHORDHA MP	SUBASH CHANDRA SAHOO	11350/2026
86	D-WP(C)/3487/2003 WP(C)/3487/2003	GOURANGA PARIDA MP		11351/2026
87	D-WP(C)/27095/2026 WP(C)/ /	DEBABRATA JENA MP	SUSHANTA KUMAR MISHRA	11352/2026
88	D-WP(C)/53918/2025 WP(C)/37082/2025	RAGHUNATH BAL MP	DILLIP KUMAR RAY	11353/2026
89	D-WP(C)/27096/2026	SHIBA SANKAR MISHRA	AJAYA KUMAR MOHARANA	

	WP(C)/ /	MP		11354/2026
90	D-WP(C)/27098/2026	SANGEETA PANDA	SUSHANTA KUMAR MISHRA	
	WP(C)/ /	MP		11355/2026
91	D-WP(C)/27103/2026	JAYANTI BEHERA	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		11356/2026
92	D-WP(C)/27106/2026	JAGANNATH PARHI	SUSHANTA KUMAR MISHRA	
	WP(C)/ /	MP		11357/2026
93	D-WP(C)/27111/2026	BIKARTTAN SAHU	SUSHANTA KUMAR MISHRA	
	WP(C)/ /	MP		11358/2026
94	D-WP(C)/27110/2026	THE MANAGER, RELIANCE GENERAL INSURANCE SOCIETY, BHUBANESWAR		
	WP(C)/ /	MP		11359/2026
95	D-WP(C)/27112/2026	BIDESHI KUMAR MISHAL	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		11360/2026
96	D-WP(C)/27001/2026	MANASI SAHOO	BRAHMANANDA TRIPATHY	
	WP(C)/ /	MP		11361/2026
97	D-WP(C)/27131/2026	MAA BRAHMANI DEVI WOMEN SELF-HELP GROUP (WB), MAYAGARH		
	WP(C)/ /	MP		11362/2026
98	D-WP(C)/27130/2026	MAHIMA BHAKTI BESEN	ARUN KUMAR DAS	
	WP(C)/ /	MP		11363/2026
99	D-WP(C)/27144/2026	LAMBODAR ROUT	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		11364/2026
100	D-WP(C)/27042/2026	ABAKASHA NAYAK	SWAPNIL ROY	
	WP(C)/ /	MP		11365/2026
101	D-WP(C)/27141/2026	DHIRENDRA KUMAR SWAIN	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		11366/2026
102	D-WP(C)/27149/2026	BICHITRA DIGAL	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		11367/2026
103	D-WP(C)/27150/2026	PADMA LOCHAN DHAR @ PADMLOCHAN DHAR	CHANDRAKANTA NAYAK	
	WP(C)/ /	MP		11368/2026
104	D-WP(C)/27115/2026	ARUP KUMAR SAHU	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		11369/2026
105	D-WP(C)/27151/2026	KHERANG GRAM PANCHAYAT, BHADRAK	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		11370/2026
106	D-WP(C)/27152/2026	SUJATA MENDLI	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		11371/2026
107	D-WP(C)/37575/2024	SYLVESA INFOTECH PVT. LTD., BBSR	TUSHAR KANTI SATAPATHY	
	WP(C)/22407/2024	MP		11372/2026
108	D-WP(C)/27154/2026	M/S MAA BAISHNODEVI STONE CRUSHERS	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		11373/2026
109	D-WP(C)/27155/2026	RANJEETA KUMARI SAHU	SAIBRATA RATH	
	WP(C)/18571/2026	MP		11374/2026
110	D-WP(C)/27156/2026	NIRUPAMA SWAIN	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		11375/2026
111	D-WP(C)/27158/2026	GOPINATHPUR GRAM PANCHAYAT, BHADRAK	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		11376/2026
112	D-WP(C)/27157/2026	PANCHU BEHERA	JUGALA KISHORE PANDA	
	WP(C)/ /	MP		11377/2026
113	D-WP(C)/27159/2026	SANGRAM KESHARI NAYAK	SAIBRATA RATH	
	WP(C)/ /	MP		11378/2026
114	D-WP(C)/42346/2025	REETA SATAPATHY		
	WP(C)/29732/2025	MP		11379/2026
115	D-WP(C)/27162/2026	JAGABANDHU SAHU	SAIBRATA RATH	
	WP(C)/ /	MP		11380/2026
116	D-WP(C)/27166/2026	DHIRENDRA KUMAR SAHU	SAIBRATA RATH	
	WP(C)/18572/2026	MP		11381/2026
117	D-WP(C)/27168/2026	PRIYADARSHINI NAYAK	BIBHUTI BHUSAN MISHRA	
	WP(C)/ /	MP		11382/2026
118	D-WP(C)/27169/2026	GUGGILAPU SRINIBAS PATNAIK	ABHISEK KEJARIWAL	
	WP(C)/ /	MP		11383/2026
119	D-WP(C)/27169/2026	GUGGILAPU SRINIBAS PATNAIK	ABHISEK KEJARIWAL	
	WP(C)/ /	MP		11384/2026
120	D-WP(C)/27170/2026	M/S.LAXMI NARAYAN MANMOHAN LAL, KAMRUPA	SAIBRATA RATH	
	WP(C)/18569/2026	MP		11385/2026

121	D-WP(C)/27171/2026 WP(C)/ /	PREMRAJ PATRO MP	AMITABH MISHRA	11386/2026
122	D-WP(C)/27171/2026 WP(C)/ /	PREMRAJ PATRO MP	AMITABH MISHRA	11387/2026
123	D-WP(C)/27173/2026 WP(C)/18562/2026	RANJEETA KUMARI SAHU MP	SAIBRATA RATH	11388/2026
124	D-WP(C)/27127/2026 WP(C)/ /	MANABHANJAN PADHEE MP	SRINIVAS MOHANTY	11389/2026
125	D-WP(C)/27175/2026 WP(C)/ /	KARANJAMAL GRAM PANCHAYAT, BHADRAKANT MP	SRINIVAS MOHANTY	11390/2026
126	D-WP(C)/27176/2026 WP(C)/ /	BHUIBRUTI GRAM PANCHAYAT, BHADRAKANT MP	SRINIVAS MOHANTY	11391/2026
127	D-WP(C)/27142/2026 WP(C)/ /	KORIKANA RAJESH @ K. RAJESH MP	SOUBHAGYA KUMAR DASH	11392/2026
128	D-WP(C)/27147/2026 WP(C)/ /	BIJAY PANDA MP	SUDEEP KUMAR SARANGI	11393/2026